वैवेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन • मेनन) : (क) जी नहीं, इस तरह की कोई घटना नहीं हुई।

(ख) उनकी रक्षा के लिये जो प्रबन्ध किये गये हैं, वे पर्यात हैं।

† [THE DEPUTY MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir; there was no such incident.

(b) The arrangements made for his protection are adequate.]

## संयुक्त राष्ट्र संघ में हिन्दी को मान्यता

\*६७५. श्री गुरुदेव गुप्त: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने संयक्त राष्ट संघ में हिन्दी की मान्यता के लिये कोई प्रयास किये हैं, भीर यदि हां, तो उनके क्या परिणाम निकले: ग्रीर
- (ख) संयुक्त राष्ट्र संघ में भ्रन्य राष्ट्रों की कौन-कौन सी भाषात्रों को मान्यता भ प्राप्त है ?

†[Recognition of Hindi in U. N. O.

\*675, SHRI GURUDEV: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have made any efforts for the recognition of Hindi in the United Nations Organisation and if so, with what results;
- (b) which of the languages of other nations have been recognised in the United Nations Organisation?]

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी एन० मेनन): (क) जी नहीं। भारत सरकार ने इसका कोई यत्न नहीं किया है कि हिन्दी को संयुक्त राष्ट्र की ग्राधिकारिक ग्रथवा काम-चलाऊ भाषा के रूप में मान्यता मिले ।

(ख) ग्रन्तर्राष्ट्रीय न्यायालय को छोड़ कर, संयुक्त राष्ट्र की सभी संस्थाग्रों में ग्राधिकारिक भाषाएं हैं--चीनी, फ्रांसीसी, श्रंग्रेजी. रूसी भ्रौर स्पेनी । श्रन्तर<sup>६</sup>टीय न्याया-लय की ग्राधिकारिक भाषाएं हैं-फांसीसी श्रीर स्रंग्रेजी । संयक्त राष्ट्र की स्रधिकांश संस्थाय्रों की काम चलाऊ भाषाएं स्रंग्रेजी स्रौर फांसीसी हैं, लेकिन महासभा तथा आर्थिक एवं सामाजिक परिषद में स्पेनी भी एक काम चलाऊ भाषा है।

† THE DEPUTY MINISTER EXTERNAL **AFFAIRS** (SHRIMATI LAKSHMI MENON): (a) No, Sir. Government of India have not made any efforts for the recognition of Hindi as an official or working language of the United Nations.

(b) In all the organs of the United Nations other than the International Court of Justice, the official languages are Chinese, French, English, Russian and Spanish. The official languages of the International Court of Justice are French and English. The working languages of most of the UN bodies are English and French; however in the General Assembly and the Economic and Social Council, Spanish is also a working language.]

IMPLEMENTATION OF THE RECOMMENDA-TIONS OF THE JAPANESE EXPERTS ON SMALL INDUSTRIES

\*676. SHRI J. C. CHATTERJI: Will the Minister of COMMERCE AND INDUS-TRY be pleased to state whether the recommendations of the Japanese experts on small industries have been implemented?

THE MINISTER INDUSTRY OF (SHRI MANUBHAI SHAH): The report of the Japanese Delegation was considered by an inter-Ministerial mittee. The Government's decisions on the Committee's recommendations are being taken.